

medical fee and issued orders to school authorities not to charge this fee from their students with effect from 1st August, 1965.

(b) Does not arise.

(c) Rs. 50,947.03 (details given in the statement placed on the Table of the House. [Placed in Library. See No. LT-4710/65].

(d) Information is available at present only regarding the expenditure incurred for the medical scheme during 1964-65 on establishment and contingencies which totalled Rs. 99,328.06 paise.

Indian Crude for Burma Shell and Esso Refineries

1268. { Shri P. R. Chakraverti;
Shri P. C. Borooah:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Burmah Shell and Esso refineries in Bombay will be supplied with more Indian crude from hithertofore;

(b) if so, the extent thereof; and

(c) on what terms?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). The supply has already been increased with effect from 25th May, 1965 raising it from about 2250 tonnes per day to about 3000 tonnes per day.

(c) The terms of the increased supplies are the same as before, namely, price on the basis of import parity with equivalent crude and transportation at the cost of the Oil and Natural Gas Commission to the refineries.

Research Laboratory, Jorhat

1269. Shri R. Barua: Will the Minister of Education be pleased to state:

(a) whether the proposal for undertaking the design and installation by the Regional Research Labo-

ratory at Jorhat for (i) a 30 ton per day capacity cement plant and (ii) a 5-ton per day capacity paper plant has been approved by Government for execution; and

(b) whether the economics of such plants in the light of availability of indigenous resources have been examined?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Not yet, Sir; both the proposals are being examined.

'Hill Palace' at Trajunithura (Cochin)

1270. Shri Raghunath Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Cochin Princes' Association has suggested that the 100-acre 'Hill Palace' at Trejunithura be utilised for housing a medical college; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Yes, Sir.

(b) The matter is under consideration of the Government.

दिल्ली में जाली फर्म

1271. { श्री हिम्मत सिंहका :
श्री रामेश्वर टाटिया :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह मंच है कि दिल्ली की खफिया पुलिस जाली फर्म स्थापित करके छोड़े बाजी से घन कमाने वाले व्यक्तियों के विरुद्ध जांच कर रही है;

(ख) यदि हां, तो अब तक कितने मामलों का पता चला है; और

(ग) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में उपनगरी (बी ल० न० निम्न) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

Gratuity for Delhi University Employees

1272. **Shri Raghunath Singh:** Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has sanctioned a scheme of gratuity for the Delhi University employees; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) Government of India, have, in principle, approved a Contributory Provident Fund-cum-Gratuity scheme and a General Provident Fund-cum-Pension-cum-Gratuity scheme for the employees of the Central Universities including the University of Delhi.

(b) Statutes on the subject are being framed by the University.

Oil in Tripura

1273. { **Shri Raghunath Singh:**
Shri Ram Harkh Yadav:
Shri D. C. Sharma:
Shri Kindar Lal:
Shri Vishwa Nath Pandey:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there are any prospects of oil in Tripura State; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) It is too early to indicate the prospects as geological surveys in the eastern part of Tripura are still in progress.

(b) Does not arise.

Facilities for Detenus

1274. { **Shri Dinen Bhattacharya:**
Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dase:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the Political detenus under the D.I.R. from different prisons demanding better treatment and facilities; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathl): (a) and (b). Representations are received from time to time from persons detained under rule 30 of the Defence of India Rules, 1962, bringing to Government's notice their grievances and complaints in regard to treatment and facilities in jails. In case of persons detained under orders of State Governments, the representations are forwarded to them for disposal. In case of persons detained under Central Government's orders decision is taken on the merits of each case after due enquiries.

Hindi for Central Government Employees

1271 { **Shri Dinen Bhattacharya:**
Dr. Ramen Sen:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have issued circulars to the officers working in the different departments of the Government of India to appear in Hindi examination within a specified time; and

(b) if so, the reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) A copy of Home Ministry's Office Memorandum of 20th May, 1965, on the subject is placed on the Table of the House. [Placed in Library. See No. LT/4711/65].